NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples General Hospital Pvt. Ltd.

Section of the Companies Act:

Section 397-398, 58-59, 235(2), 237(b) of the

Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Hamesh C Naidy	Advocare	Petitiones	
2. Kunal & Vuishnau	Advocate	Pehjorax	la an in
3. Smalfrath Shroth	AM	Res. No. 2	
M. L. J. Calh		Resolutioner	HAD -
	PS	le finan	Kol

<u>ORDER</u>

Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Kunal Vaishnav present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Original Respondent No. 1. Learned Advocate Mr. Amalpushp Shroti present for Original Respondent No. 2. Learned Advocate Mr. L.J. Golani present for Original Respondent.

In view of pendency of IA 193/2017 and IA 259/2017.

List the matter on 23.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 26th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL